

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/13023/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar (E),
Gauhati High Court,
Aizwal Bench, Aizawl.

Dated Guwahati, 8th December, 2022.

Sub:- **Casual leave.**

Ref:- Your letter dated 5th December 2022.

Sir,

With reference to the above, I am directed to inform you that Shri Joel Joseph Denga, Registrar, Gauhati High Court, Aizawl Bench has been granted **half day casual leave each on 05.12.2022 (afternoon) and 06.12.2022 (forenoon)**. Further, the Joint Registrar (Estt.), Gauhati High Court, Aizawl Bench, will remain in charge of the Registrar, Gauhati High Court, Aizawl Bench, during his absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-125/2008(Pt.)/13024-13025/A, dated , 08-12-2022

Copy to:

1. Shri Joel Joseph Denga, Registrar, Gauhati High Court, Aizawl Bench .
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
P. H. H.